NREGS works in Orissa

2140. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there are many allegations of corruption, favouritism, Nepotism and non payment of wages in National Rural Employment Guarantee Scheme (NREGS) work in Orissa;
- (b) how many rupees the fund allocated to Orissa from NREGS; fund and the utilization year-wise from 2004 to 2009; and
- (c) whether the State Government of Orissa is resorting to heavy machines, contractors for implementing NREGS work denying employment to needy workers?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (c) A total of 23 complaints regarding irregularities in the implementation of NREGA in Orissa State have been received in the Ministry.

(b) NREGA was launched with effect from 2.2.2006. Funds released by the Central Government for implementation of the Act and their utilisation since inceptions of the Act are as under.

(Rs. in lakh)

Year	Central release	Total available	Funds utilized	
		funds		
2006-07	78380.49	89018.66	73346.62	
2007-08	53695.69	81098.83	57956.9	
2008-09	87843.67	105129.00	67829.00	
2009-10 (so far)	14769.26	80324.23	31256.06	

SJGSY in Madhya Pradesh

†2141. SHRIMATI MAYA SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals received during the last three years from the State Government of Madhya Pradesh under Swarna Jayanti Gram Swarojgar Yojana (SJGSY);
 - (b) the total amount involved in the proposals and their current status; and
 - (c) whether any time-frame has been fixed for disposal of the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) The proposals for release of central share of subsidy under Swarnjayanti Gram Swarojgar Yojana (SGSY) for the last three years have been received from all the 48 Zilla Panchayats of Madhya Pradesh involving a total amount of Rs. 28850.61 lacs against which an amount of Rs. 28549.69 lacs was released to these Zilla Panchayats. Since 2006-07,

[†]Original notice of the question was received in Hindi.